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\* **IN THE HIGH COURT OF DELHI AT NEW DELHI**

+ W.P.(C) 4832/2017

KAMAL KISHORE RASTOGI ..... Petitioner

Through: Mr. Fidel Sebastian, Advocate

versus

AMITY INTERNATIONAL SCHOOL

AND ANR

..... Respondents

Through: Mr. Shyam Singh, Advocate for R-1  
Mr. Naushad Ahmad Khan, ASC  
(Civil) GNCTD with Ms. Sana  
Naseem, Advocate  
Ms. Archana Gaur, OSD (Lit) from  
DOE

**CORAM:**

**HON'BLE MR. JUSTICE P.S.TEJI**

**ORDER**

**13.08.2018**

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Pleadings are complete.

Parties may file written synopsis not exceeding three pages within four weeks after exchanging the copies thereof.

List for arguments on 26<sup>th</sup> November, 2018.

**P.S.TEJI, J**

**AUGUST 13, 2018**

*PB*